

राजस्थान सरकार
विधि एवं विधिक कार्य विभाग

क्रमांक प. 2(1)न्याय/2010

जयपुर, दिनांक 13/04/2017

-.ORDER:-

माननीय उच्च न्यायालय के प्रस्तावानुसार राज्य सरकार द्वारा ग्राम न्यायालय अधिनियम, 2008 की धारा 5 द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए निम्नांकित न्यायिक अधिकारियों को अपने पद के अतिरिक्त उनके नाम के सम्मुख अंकित ग्राम न्यायालयों में रिक्त पदों पर अग्रिम आदेशों तक न्यायाधिकारियों के रूप में नियुक्त/पदस्थापन एतद्वारा किया जाता है:-

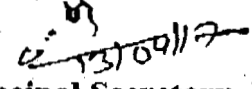
S. No.	Name of officer with present post SARVA SHRI/MS:	Name of the Court(s) of which the Presiding officer appointed in addition to his/her own duties
1.	VIRENDRA PRATAP SINGH CJ & JM, BAGIDORA (BANSWARA)	NYAYADHIKARI, GRAM NAYALAYA, TALWARA
2.	RAJEEV JANGID ACJ & JM NO.2, BIKANER	NYAYADHIKARI, GRAM NAYALAYA, BIKANER
3.	RAMAN KUMAR SHARMA ACJ & JM NO.2, BUNDI	NYAYADHIKARI, GRAM NAYALAYA, TALERA
4.	MAMTA SAINI CJ & JM, CHITTORGARH	NYAYADHIKARI, GRAM NAYALAYA, CHITTORGARH
5.	RITU PANWAR CJ & JM, DAUSA	NYAYADHIKARI, GRAM NAYALAYA, DAUSA
6.	RAJENDRA BANSHIWAL SR. CJ-CUM-CJM, DUNGARPUR	NYAYADHIKARI, GRAM NAYALAYA, BICHCHHIWARA
7.	MAHESH KUMAR SR. CJ-CUM-ACJM, POKRAN (JAISALMER)	NYAYADHIKARI, GRAM NAYALAYA, SANKADA HQ AT POKRAN
8.	SMT. SWATI PAREWA SR. CJ-CUM-ACJM, HINDAUN (KARALI)	NYAYADHIKARI, GRAM NAYALAYA, HINDAUN
9.	RAVI KANT MEENA CJ & JM, ITAWA (KOTA)	NYAYADHIKARI, GRAM NAYALAYA, ITAWA (KOTA)
10.	PIYUSH JAILIA ACJ & JM, PRATAPGARH	NYAYADHIKARI, GRAM NAYALAYA, PRATAPGARH
11.	NUKESH BHAGORA CJ & JM, RAILMAGRA, (RAJASAMAND)	NYAYADHIKARI, GRAM NAYALAYA, RAILMAGRA (RAJASAMAND)
12.	SMT. MADHU HISARIYA ADDL. SR. CJ-CUM-ACJM NO.2, UDAIPUR (Till maternity leave of Smt. Neha Sharma)	NYAYADHIKARI, GRAM NAYALAYA, GIRVA (UDAIPUR)

Note:-

1. The officers who have been appointed as P.O. of out lying Courts in addition to their own duties shall hold Court at the respective places at least for three days in alternative week.

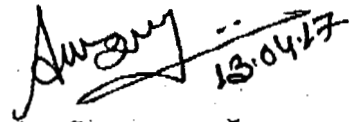
2. The officers who have been appointed as P.O. of the Court stationed at the same headquarter in addition to their own duties shall dispose off that much additional work so as to achieve at least 40% of the standard of work for which they are holding additional charge.
3. The cases in which accused are in custody or there are direction of higher Court for time disposal of cases shall be decided on priority basis.

By Order of Governor


Principal Secretary, Law

प्रतिलिपि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. सचिव, माननीय मुख्यमंत्री महोदया राजस्थान सरकार, जयपुर।
2. विशिष्ट सहायक, माननीय विधि मंत्री महोदय, राजस्थान सरकार, जयपुर।
3. निजी सचिव, मुख्य सचिव महोदय, राजस्थान सरकार, जयपुर।
4. रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर के पत्र क्रमांक 3654 दिनांक 01.04.2017 के क्रम में।
5. संबंधित अधिकारी मार्फत रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर।
6. संबंधित अधिकारी की निजी पत्रावली।
7. रक्षित पत्रावली।


Joint Secretary, Law

RAJASTHAN HIGH COURT, JODHPUR

No.Estt.b2(v)1/WA/2017/4152

Date : 15.04.2017

Copy forwarded to the following for information and necessary action :-

- 1.P.S. to All Hon'ble Judges sitting at Jodhpur.
- 2.The Registrar General/Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
- 3.The Registrar(Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
- 4.The Registrar-Cum Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Bench, Jaipur.
- 5.Concerned District & Sessions Judges/ Officers/Courts/Nyayadhikaries/Treasury Officers.
- 6.The Director, Rajasthan State Judicial Academy, Jodhpur.
- 7.RJS-Estt. Section/Confidential Section/ Statistics Section/General Section/ Subordinate Court(Estt.) Section/RJS Leave Clerk/ Building Side/Computer Cell.
- 8.A.O.J.,Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.


REGISTRAR (ADMN.)

राजस्थान सरकार
विधि एवं विधिक कार्य विभाग

क्रमांक सं. १(1)न्याय/2010

जयपुर, दिनांक 13/04/17

-:ORDER:-

माननीय उच्च न्यायालय के प्रस्तावानुसार राज्य सरकार द्वारा ग्राम न्यायालय अधिनियम, 2008 की धारा 5 द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए **Shri Brijesh Panwar Sr. Civil Judge-Cum-ACJM, Sanchore (Jalore)** को अपने पद के साथ-साथ **Nyayadhikari, Gram Nyayalaya, Sanchore (Jalore)** के पद का अतिरिक्त कार्य करने हेतु अग्रिम आदेशों तक न्यायाधिकारी के रूप में नियुक्त/पदस्थापन एतद्वारा किया जाता है।

Note :-

1. Shri Panwar, who has been appointed as P.O. of the Court stationed at the same headquarter in addition to his own duties shall dispose off that much additional work so as to achieve at least 40% of the standard of work for which he is holding additional charge.
2. The cases in which accused are in custody or there are direction of higher Court for time bound disposal of case shall be decided on priority basis.

By Order of Governor


Principal Secretary, Law

प्रतिनिधि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. सचिव, माननीय मुख्यमंत्री महोदय राजस्थान सरकार, जयपुर।
2. विशिष्ट सहायक, माननीय विधि मंत्री महोदय, राजस्थान सरकार, जयपुर।
3. निजी सचिव, मुख्य सचिव महोदय, राजस्थान सरकार, जयपुर।
4. रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर के पत्र क्रमांक 3840 दिनांक 04.04.2017 के क्रम में।
5. संबंधित अधिकारी मार्फत रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर।
6. संबंधित अधिकारी की निजी पत्रावली।
7. रक्षित पत्रावली।


Joint Secretary, Law

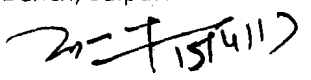
RAJASTHAN HIGH COURT, JODHPUR

No.Estt.b2(v)1/WA/2017/4151

Date : 15.04.2017

Copy forwarded to the following for information and necessary action :-

- 1.P.S. to All Hon'ble Judges sitting at Jodhpur.
- 2.The Registrar General/Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
- 3.The Registrar(Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
- 4.The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, RHC, Jodhpur/ Bench, Jaipur.
- 5.**Shri Brijesh Panwar, Sr.CJ-Cum-ACJM, SanChore (Jalore):**
- 6.**DJ, Jalore/Nyayadhikari, Gram Nyayalaya, Sanchore(Jalore)/Treasury Officer.**
- 7.The Director, Rajasthan State Judicial Academy, Jodhpur.
- 8.RJS-Estt. Section/Confidential Section/ Statistics Section/General Section/ Subordinate Court(Estt.) Section/RIS Leave Clerk/ Building Side/Computer Cell.
- 9.A.O.J.,Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.


REGISTRAR (ADMN.)